NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/529/ (IB)/2017

NAME OF THE PETITIONER(S)

: GLOBAL COMMUNICATION SERVICES HOLDINGS LTD &1

NAME OF THE RESPONDENT(S)

: SIVA INDUSTRIES & HOLDINGS LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. HARVINDH PANDIAN COUNSEL FOR FOR PAWAN IHABAKY LESPONDENT

K. P. Holash

2. Mr. P.S Roman, Sr. Por

Mr. Arun Mohan, Adv

Mr. Malak Brat. Adv

Counsel fr Pelihma

Uel C

ORDER

Counsel for both of the parties are present and submitted the final arguments. Order is reserved.

(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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